

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/~~CSP~~/CSA/TCSP/TCSA/NO. 50 / (MAH)/20 17

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. Aryaman Properties & Internt
Pvt Ltd

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ramesh Sarda	Advocate	Rm + 7

COMMON ORDER

CSP 50/230-232/NCLT/MB/MAH/2017

CSP 51/230-232/NCLT/MB/MAH/2017

CSP 52/230-232/NCLT/MB/MAH/2017

Company Petitions allowed, vide separate order.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
M. K. SHRAWAT
Member (Judicial)